

वर्षी कम्पनी का पंजीकृत कार्यालय दोहरी-आन-सान में स्थित है जिसे अमकोर से जान का प्रस्ताव है। कम्पनी की नीति के अनुसार समूह "ग" और "घ" पदों में भती के मागले में स्थानीय लोगों को तरजीह दी जानी है। अन्य पदों के लिए अखिल भारतीय आधार पर भती की जाती है और जन कार्य की आवश्यकता के अनुसार साक्षात्कार के स्थल के बारे में निर्णय लिया जाता है।

**Benefit in Purchase of Chloramphenicol and Doxycycline by Large Scale units**

4884. SHRI BHEEKHABHAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 2556 on 9-3-1982 regarding sale of Doxycycline and Chloramphenicol and state:

(a) what definite steps Government have taken to mop up the unintended benefit that has occurred to large scale units on account of their purchase of Chloramphenicol and Doxycycline from the open market;

(b) whether these large scale units owe more than Rs. 2 crores on this account and the mopping up of funds for Government has been considerably delayed; and

(c) if so, the reaction of Government in the who's matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). Detailed exercises are already under way to mop up the difference between the prices of Chloramphenicol Powder and Doxycycline Hydrochloride allowed to the price controlled manufacturers of formulations in their formulation prices, and prices at which these drugs have actually been procured. The extent of the amount due on the above account is not known at present.

**Import of Ethambutol Hydrochloride**

4885. SHRI BHEEKHABHAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government had renegotia-

ted for a better price for import of Ethambutol Hydrochloride by the canalising agency;

(b) if so, what was the time period given to the manufacturers for submitting the revised offers;

(c) whether the order has been confirmed on a manufacturer whose material failed to pass the required test in the last supply; and

(d) what is the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (d). M/s State Trading Corporation (STC) had issued a purchase enquiry for 6 MTs. of Ethambutol Hcl on 3-5-1982 with the closing date of 6-5-1982. The closing date was kept short in view of urgency of imports. Against this enquiry, STC had placed orders on four international suppliers of Ethambutol Hcl. One of these suppliers was M/s Siofor, Italy whose was the lowest valid offers against the enquiry dated 3-5-1982. At the time of placing the order STC had received information that a consignment of 3 MTs. of Ethambutol Hcl. supplied earlier by M/s Siofor, Italy had not passed the quality test. The import of 3.5 MTs. of Ethambutol Hydrochloride did not materialise, as the performance guarantee required to be given by supplier was received by STC in the last week of June, 1982, whereas the letter of credit was valid upto 31-5-1982. STC has now lodged the necessary claims against M/s Siofor, Italy, for the quantities of Ethambutol Hcl. supplied by them which failed in the quality test.

**Manufacture of Chloramphenicol Palmitate by M/s Park-Davis**

4886. SHRI BHEEKHABHAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a number of small scale units are manufacturing Chloramphenicol Palmitate from the same process used by M/s Park-Davis in the country;

(b) whether Government have approved the sale price of more than Rs. 800 per

kg. for M/s. Park-Davis Limited while small scale units are openly selling this product at a price less than Rs. 700/- per kg; and

(c) what are the reasons and considerations for which a higher price was fixed for M/s. Park-Davis Limited, when the small scale units are selling this product at a lower price?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) A number of small scale units are reportedly producing Chloramphenicol Palmitate in the country. Details of the processes followed by these are not available.

(b) and (c). A price of Rs. 708.42 per kg. and not Rs. 800/- per kg. have been fixed as the retention price for M/s. Parke Davis Limited. The sale price of the drug for pooled distribution is, however, Rs. 806/- per kg. The retention price for Parke Davis Limited was fixed based on Cost-cum-Technical Study in respect of Chloramphenicol Palmitate by the Bureau of Industrial Costs and Prices (BICP).

राज्यीय पुरुषोत्तम दास टंडन की स्मृति में स्मारक डाक टिकट जारी करना

4887. श्री मूलचंद डागा : क्या संचार - मंत्री यह बताने की कृपा करेंगे कि :

(क) उन महान क्रांतिकारियों, राजनीतिज्ञों इत्यादि के नाम क्या हैं जिनकी

स्मृति में वर्ष 1981-82 में डाक टिकट जारी किए गए ;

(ख) क्या सरकार का विचार राजीव पुरुषोत्तम दास टंडन की स्मृति में टिकट भविष्य में स्मारक डाक टिकट जारी करने का है ; और

(ग) यदि हां, तो कब और यदि नहीं, तो इसके क्या कारण हैं ?

संचार मंत्रालय में उप मंत्री (श्री विजय एन. पाटिल): (क) 1981-82 के दौरान जिन विशिष्ट व्यक्तियों की याद में स्मारक डाक टिकट जारी किए गये हैं, उनके नामों की सूची संलग्न विवरण में दी गई है।

(ख) और (ग) स्वर्गीय श्री पुरुषोत्तम दास टंडन के सम्मान में स्मारक डाक टिकट जारी करने के प्रस्ताव पर डाक टिकट सलाहकार समिति ने अपनी 30 अक्टूबर, 1981 की बैठक में विचार किया था परंतु इस प्रस्ताव की सिफारिश नहीं की। फिर भी, भारत के स्वतंत्रता संग्राम की महत्वपूर्ण ऐतिहासिक घटनाओं को दर्शाती वाली डाक टिकटों की श्रृंखला जारी करने के संदर्भ में श्री पुरुषोत्तम दास टंडन के नाम पर भी विचार किया जा रहा है। डाक टिकटों के विषयों के व्यौरों और समय सीमा को अभी अंतिम रूप दिया जाना है।

#### विवरण

विशिष्ट व्यक्तियों पर जारी किए गए डाक टिकटों की सूची

दिनांक	विषय	मूल्य वर्ग
1	2	3
1981		
2. 1	मजहूरल हक (स्वतंत्रता सेनानी तथा राजनीतिज्ञ)	35 पैसे
27. 2	जी०वी० मावलंकर (राजनेता एवं सभाचतुर)	35 पैसे
0. 4	हाइनरिग फॉन स्टेफान (विश्व डाक संघ के संस्थापक)	100 पैसे